

the entire quantity of foodgrains made available; and

(c) if so, the steps being taken by Government to ensure that such complaints do not recur in future?

| 1985-86 | 1985-86 |
|-------------------|-----------------|
| Quantity released | Quantity lifted |
| 1.74.250 | 1.14.471 |

(b) and (c) No complaints have been received regarding utilisation of foodgrains in Uttar Pardesh. In order to maintain continuity in the programme, some carry over of funds and foodgrains is allowed into the next year. Periodic monitoring of utilisation is done to ensure that huge quantities of foodgrains do not lie unutilised.

[English]

Expenditure on One Hour Programme Te'ecast/Broadcast

4767. SHRI SAHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be please to state :

(a) the expenditure involved, on an average, in telecasting of one hour television programme and broadcasting of one hour radio programme, separately; and

(b) the manner in which the cost of telecasting/broadcasting is calculated ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) The expenditure involved in the broadcast/teletcast of 1 hour Radio/Television programme has not been computed.

(b) Does not arise.

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) The quantity of foodgrains supplied to and lifted by the State Government during 1985 to 1987 has been as under:-

(In M.Ts)

| 1986-87 | |
|-------------------|--|
| Quantity released | Quantity lifted (upto Jan.87) provisional) |
| 2,76,340 | 74,589 |

Labour Court/Industrial Tribunal at Goa, Daman and Diu

4768. SHRI SHANTARAM NAIK : Will the Minister of LABOUR be pleased to state :

(a) whether a full time Industrial Tribunal-cum Labour Court is functioning in the Union Territory of Goa, Daman and Diu;

(b) if so, since when it is functioning; and

(c) the number of cases filed in the said Tribunal-cum-Labour Court during the last 5 years and the number of cases disposed of ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Construction of Rural Yodowns during Seventh Plan Period

4769. SHRI SHANTARAM NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of rural godowns proposed to be built during the Seventh Plan period:

(b) whether it is a fact that the farmers are reluctant to use these godowns on account of their ignorance, smallness of the produce and the legal formalities involved; and

(c) if so, the steps Government propose to take for encouraging the farmers in regard to the use of such godowns ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) Under the scheme for setting up of rural godowns implemented by the Department of Rural Development, the target is to create additional storage capacity of 20 lakh tonnes during the Seventh Plan period.

(b) As per information received from the State Governments, rural godowns are being utilised by the farmers. However, mainly because of their compulsion to sell their marketable surplus immediately after harvest, farmers in large number have not so far come forward to avail of the facility of rural godowns.

(c) The State Governments have been requested to undertake extension efforts to persuade and motivate the farmers to avail of the facility of rural godowns. The State Directors of Agriculture have also been requested to use the training and visit system to popularise the scheme amongst the farmers.

Extension of Crop Insurance Scheme to Goa, Daman and Diu

4770. SHRI SHANTARAM NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Crop Insurance Scheme has been extended to the Union Territory of Goa, Daman and Diu,

(b) if so, the types of crops covered by the scheme;

(c) whether there is a fair response from the farmers in the Union Territory; and

(d) whether horticultural crops like Mango and Cashew are proposed to be

covered under the scheme, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Wheat, Paddy, Millets Oilseeds and pulses are covered under the scheme.

(c) Yes, Sir.

(d) No, Sir.

Rise in Steel Prices

4771. SHRI SYED SHAHABUDDIN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Steel Authority of India have pressed for a rise in the steel price ;

(b) whether steel prices have been revised upwards ten times since April 1980 ; if so, the price of the steel products in April 1980 and at present ;

(c) whether an independent survey has been made on the extent of waste of efficiency resulting in low productivity of the steel plants ;

(d) if not, whether a departmental exercise has been undertaken to probe into high cost of production and if so, the outcome thereof ; and

(e) whether Government propose to direct the steel industry to bring down the cost of production rather than seek price rise ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) No, Sir.

(b) Since 1st April, 1980 the steel prices have been revised 12 times by the Joint Plant Committee. Present JPC base prices of steel (F.O.R. Rail head station) effective from 21.2.1985 and those on 1.4.1980 are given in the Statement given below.

(c) No, Sir.